

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 154/2020 MA 3992/2019 IN C.P. (IB)-190(MB)/2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL HELD ON 12.07.2021**

NAME OF THE PARTIES: - IA 154/2020 Bank of Indi (Shrenuj & Co Ltd)

MA 3992/2019 Dr. Hiten Parekh (Bank of India)

IN THE MATTER OF

Bank of India

V/s

Shrenuj & Co Ltd.

Section: 7 and 60 (5) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). The case is taken up today for pronouncement of order. Learned Counsel Ms. Priyanka Shah appeared for the Petitioner. Learned Counsel Ms. Ami Jain appeared for the Bank of India and Leaned Counsel Mr. Simli Purohit appeared for the Respondent. IA 154 of 2020 and MA 3992 of 2019 are **allowed** vide separate order sheet.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)